

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : Comp.Appeal/35/2023

PETITION NUMBER :

NAME OF THE PETITIONER(S) : Deputy Commissioner of Income Tax

NAME OF THE RESPONDENT(S) : Dhimani Export Consultants Pvt Ltd and Anr.

UNDER SECTION : Sec 252(3) of CA, 2013 R/w Rule 11 & 87A of
NCLT Rules 2016

ORDER

Present: Shri.Raj Jhabakh, Ld. Counsel for the Appellant.
Ms.Nandini Agarwal Ld. Counsel for the RoC.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Report filed by the RoC giving no objection.

List the appeal for hearing on **08.05.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs